

Women Prisoners

1739. SHRI KOTA SYDIAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of prisons exclusively for the women prisoners in the country;

(b) the locations thereof and the number of women prisoners therein, State-wise;

(c) whether there is a proposal to set more prisons for the women in the country; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) According to information available, there are 14 prisons in the country which are exclusively for women. These prisons are located in Andhra Pradesh, Assam, Goa, Haryana, Kerala, Maharashtra, Madhya Pradesh, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh. The number of women prisoners in the country is 6188. Prison-wise details of prisoners are not maintained centrally.

(c) and (d) 'Prison' is a State subject under List II of the Seventh Schedule to the Constitution of India. It is for the State Governments to set up more prisons exclusively for women.

[*Translation*]

Castecism

1740. SHRI JAI PRAKASH AGARWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the racial riots which took place due to castecism in the country during the last three years, State-wise;

(b) whether the Government propose to make laws in order to wipe out castecism and prevent people from adding caste based surnames;

(c) if so, the time by which a bill is likely to be introduced in this regard;

(d) whether Government has proposed to issue an ordinance to prevent the bureaucrats from using surname of their caste to their name; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A statement indicating the number of caste related violent incidents occurred in various states during 1994, 1995 and 1996 is enclosed.

(b) and (d) No such steps are contemplated by the Central Government as of now.

(c) and (e) Does not arise.

Statement

Number of caste related violent incidents in various states during 1994, 1995 and 1996

States	No. of incidents		
	1994	1995	1996
Andhra Pradesh	10	12	10
Bihar	118	147	132
Delhi	—	02	01
Gujarat	05	18	13
Haryana	04	01	03
Himachal Pradesh	04	02	01
J & K	—	02	01
Karnataka	29	38	17
Kerala	01	—	02
Madhya Pradesh	16	06	13
Maharashtra	84	105	61
Orissa	86	31	08
Punjab	01	03	02
Rajasthan	28	23	33
Tamil Nadu	160	210	282
Uttar Pradesh	219	122	93
West Bengal	01	01	—

[*English*]

New Drug Policy

1741. SHRI HARIN PATHAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether any study has been made by the Government to ascertain the extent to which the New Drug Policy and the Drug Price Control Order have been effective in increasing the drug production and availability of life saving drugs at reasonable prices besides restraining the drug manufacturing companies in the reckless profiteering;

(b) if so, the details thereof along with the deficiencies, if any, identified in implementation of the New Drug Policy and Price Control Order; and

(c) the steps contemplated by Government in this regard?